

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 13653/2015

PRINICPAL OFFICER LG ELECTRONICS INDIA PVT. LTD. THROUGH ITS
AUTHORIZED SIGNATORY MR. ASHISH AGRAWAL Petitioner(s)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX, NOIDA AND ANR.Respondent(s)

WITH

SLP(C) No. 14030/2015

(With Interim Relief and Office Report)

Date : 07/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. R. Chandrachud,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Ld.counsel for the petitioners has filed the requisites after the period prescribed for such filing. The delay has been satisfactorily explained by the Ld.counsel. Therefore, the same is condoned, and, accordingly, notice shall be issued to the respondents with utmost dispatch.

(M K HANJURA)
Registrar

SB